

**CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE MONTH OF JULY, 2017
DISTRICT AND SESSIONS DIVISION MANDI, HP**

Court Name -->	D & S J	ADJ-1, Mandi	ADJ-II, Mandi	ADJ-I, Circuit Court Karsog	ADJ-I, Circuit Court Sunder nagar	ADJ-II, Circuit Court Joginde r nagar	ADJ-II, Circuit Court Sarkag hat	CJM, Mandi	Court No. 1, Mandi	Court No. 2, Mandi	Court No. 3, Mandi	Court No. 4, Mandi	Court No. 1, Sundge r nagar	Court No. 2, Sundge r nagar	Court No. 1, Sarkag hat	Court No. 2, Sarkag hat	Karsog	Gohar	Joginde r nagar	Total
I. CIVIL CASES																				
1. M.C. Hindu Adoption & Marriage/OP adoption	6	77		14	1															98
2. Motor Vehicle Accidents Claims/Marriage	130	89		33	113										1					366
3. Guardian and Wards Act		1						9					5		6			1		22
4. Hindu Marriage Act	49	44		26	46			29					15		18					227
5. W.C. Act/Civil Revision		1						34					1	22	4	40		15		117
6. Civil Appeals	45	48		35	86															214
7 Civil Miscellaneous Appeals	13	3			9								145	257						427
8.Counter Claim/Civil Revision/Caveat	1											4			3					8
9. Review Applications/Petitions																				0
10. Civil Suits	2	4		4	5			287				352	464	496	527	421		367		2929
11. Rent Cases/Appeal	4	2			1			9				3	8	1						28
12. Arbitration Cases	1	2			1															4
13. Succession Act/AIR		1						10					7	1	4					23
14. Execution Applications/C.Claims/cross ob	114	204		28	29			142				46	74	34	65	35		43		814
15. Paper Appl/																				0
16. Cross Obj/ Panchyat Appl/AIR/IA/CMA	4																			4
17. Miscellaneous	82	87		24	40			141				198			321	117		106		1116
TOTAL	451	563	0	164	331	0	0	661	0	0	0	604	740	793	985	573	0	532	0	6397
II. CRIMINAL CASES																				
1. Sessions Trial/ Wages Act	90	37		8	46										21					202
2. Corruption Cases/Calandra	4	32													107					143
3. Criminal Appeals	73	74		64	197										28					436
4. Criminal Revisions	38	32		17	10										5					102
5. S.C. Atrocities Act	36																			36
6. N.D.P.S.Act	126	105		5				5				8	26	13	19	6		4		317
7. Bail Applications	5	27		4	18															54
8. Cr. Miscellaneous Petitions	13	51		16	31													23		134
9. D.V.Act								13				14	25	29	53	20		15		169
10. 138 of N.I.Act								613				306	525	303	220	43		223		2233
11. Special Act								3				11	65	63						142
12. Police Challan								245				275	433	546	370	289		176		2334
13. Excise Cases								23				6	48	51	22	3		24		177
14. Complaint Cases/Pvt.Comp.								12				10	20	24	54	24		20		164
15. Food Cases								3				6								9
16. Summary Cases								96				688	572	754	553	13				2676
17. Forest Cases												2	2					24		28
18. Misc. Cases/127&128 Cr.P.C./UTR/CR								153				133	114	40	17	103		65		625
19. Petitions u/s 125 Cr.P.C.								5				30	46	20	51	29		20		201
20.Panchyat Appeals/EC Act															3	3				6
21. Mine Act.														8	16			1		25
22. Gambling Act./Police Act												2	2							4
TOTAL	385	358	0	114	302	0	0	1171	0	0	0	1491	1878	1851	1539	533	0	595	0	10188
GRAND TOTAL	836	921	0	278	633	0	0	1832	0	0	0	2095	2618	2644	2524	1106	0	1127	0	16585

